

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.211 – IA 34 of 2022  
In  
CP(IB) 300 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd  
V/s  
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 25/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

Learned counsel for the Liquidator states that the order dated 21.12.2022 is complied with and compliance affidavit is filed. E-copy is available. Physical copy is not available.

Learned counsel is directed to ensure to bring it on record.

List for hearing on 23.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**